

SCHEDULE II FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)
For the attention of the stakeholders of Steel Konnect (India) Private Limited

1.	Name of corporate debtor	STEEL KONNECT (INDIA) PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	19 th January 2012
3.	Authority under which corporate debtor is Incorporated/ registered	RoC - Ahmedabad
4.	Corporate identity number / limited liability identity number of corporate debtor	U27109GJ2012PTC068691
5.	Address of the registered office & principal office (if any) of corporate debtor	86,90,91, Sardar Patel Ring Road Hathijan Ahmedabad GJ 382445 IN
6.	Date of closure of insolvency resolution process	18 th October 2017
7.	Liquidation commencement date of corporate debtor	Order dated 28 th January 2020 (received on 10 th February 2020)
8.	Name and the registration number of Insolvency professional as a liquidator	Name - Mr. Kedarram Ramratan Laddha IBBI/IPA-001/IP-P00586/2017-18/11115 Membership No. - IP/P-00586
9.	Address & email address registered with the board	Address - 501 Shajananand Shopping Centres, Shahibaug, Ahmedabad, Gujarat, 380004, IN Mail:ip@kpsjca.com/kedar33000@gmail.com
10.	Address to be used for correspondence with liquidator	B - 1002, Mondeal Square, Near Prahladnagar Garden, S.G. Highway, Ahmedabad - 380 015, Gujarat, India
11.	Last date for submission of claims	11 th March 2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, Ahmedabad bench has ordered the commencement of liquidation of the *Steel Konnect (India) Private Limited* on 28th January 2020 (pronouncement date).

The stakeholders of *Steel Konnect (India) Private Limited* are hereby called upon to submit a proof of their claims, on or before 11th March 2020, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

CA Kedarram R. Laddha

Name and Signature of the Liquidator



Date: 11th February 2020
Place: Ahmedabad